Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

		G	0	G				· · · · ·	Amount in $<$	
Sl.	Category of creditor		nary of		nary of	Amount of	Amount of		Details	Remar
No.		claims	received	(claims	contingent	claims not	of claims	in	ks,
		No. of	Amount	No. of	Amount o f claims	claims	admitted	under verificati	Annexure	if any
		clai		clai	admitted			on		
1	Secured financial creditors belonging to any class of creditors	NA							1	
2	Unsecured financial creditors belonging to any class of creditors	NA							2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	NA							3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NA							4	
5	Operational creditors (Workmen)	NA							5	
6	Operational creditors (Employees)	NA							6	
7	Operational creditors (Government Dues)	NA							7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	2036278	4	2036278	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	NA							9	
	Total									

Annexure-1-Not Applicable

Name of the corporate debtor:; Date of commencement of CIRP:; List of creditors as on:

•••••

List of secured financial creditors belonging to any class of creditors

Sl. No.	Name of Credi t-or		etails of claim			Details o admit				Amount of	Amount of any	Amount of claim	Amount of claim	Re ma
			Amount claimed	Amount of claim admitted	Natur e of claim	Amount covered by security	Amount covered by guarant	Whethe r related party?	% of votin g share	continge- nt claim	Mutual dues, that may be set-off	not admitte d	under verifica- tion	rk s, if an
		re				interest	ee		in					У

Annexure-2-Not Applicable Name of the corporate debtor:; List of creditors as on:

List of unsecured financial creditors belonging to any class of creditors

												(Amount	ш х)
Sl.	Name	Detai	ls of		Det	ails of claim	admitted		Amount of	Amount	Amount of	Amount of	Remarks
No.	of cre-	claim re	eceived						contingent	of any	claim not a	claim und	if any
	ditor	Date of	Amount	Amount	unt Nature Amount Whether % of voti				claim	mutual	dmitted	er verifica	
		receipt	claimed	of claim	claim of claim covered related share in					dues, that		tion	
		•		admitted		by	party?	CoC		may be			
					guarantee					set-off			

Annexure – 3- Not Applicable

Name of the corporate debtor:; Date of commencement of CIRP:; List of creditors as

on:

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of cre- ditor				Details o	f claim adı	mitted			Amount of conti- ngent	Amount of any mutual	Amount of claim not	of claim under	Remarks , if any
		Date of rec eipt	Amou nt clai med	Amount of claim admitte d		covered	Amount covered by guar antee	Whether related party?	% voting share in CoC	claim	dues, that may be set-off	admitted	verifica- tion	

Annexure – 4 Name of the corporate debtor: Yogi Infrastructure Private Limited; Date of commencement of CIRP: 8th June 2020; List of creditors as on:Not Applicable

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

											(Alloulit	
Sl. No.	Name of cre-	Detai claim re		Detail	s of claim	admitted		Amount of conti-	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any
	ditor	Date of receipt	Amount of claim admitted	of claim	Amount covered by guar- antee	Whether related party?	% of Voting share in CoC	ngent claim	dues, that may be set-off	not admitted	under verification	

Annexure – 5- Not Applicable

Name of the corporate debtor:; Date of commencement of CIRP:; List of creditors as

on:

List of operational creditors (Workmen)

													(Allount III)
Sl.			Details o			De	etails of clai	m admitted	Amount		Amount of		· · · ·
No.	authorised representa- tive, if any	of work man	recei Date of receipt	Amount claimed	Amount of claim admitted	of	related	% voting share in CoC, if	of conti- ngent claim	of any mutual dues, that may	claim under verification	claim not a dmitted	if any
								applicable		be set-off			

Annexure – 6 Name of the corporate debtor: Yogi Infrastructure Private Limited; Date of commencement of CIRP: 8th June 2020; List of creditors as on: Not Applicable

Sl.		Name		ils of	De	tails of cla	im admitte	ed	Amount	Amount	Amount	Amount of	Remarks,
No.	authorised of representa- tive, if any	f empl -oyee	claim r Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if	of contin- gent claim	of any mutual dues, th at may be set- off	of claim under verifica - tion	claim not admitted	if any
								applicable		011			

List of operational creditors (Employees)

Annexure – 7- Not Applicable

Name of the corporate debtor:; Date of commencement of CIRP:; List of creditors as

on:

List of operational creditors (Government dues)

SI.	Details of o	laimant	Deta	ils of	De	tails of cla	aim admitte	ed	Amount	Amount	Amount	Amount of	,
No.			claim r			••••••			of contin-	of any	of claim	claim not	· · · · · ·
	Departme nt	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted	

Annexure – 8 Name of the corporate debtor: Yogi Infrastructure Private Limited; Date of commencement of CIRP: 8th June 2020; List of creditors as on: 7th July 2020

Sl. No.		Details o recei			Details o	f claim adı	nitted			Amount of	Amount of any	Amount of	Amount of claim	Rem arks,
		Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Nature of cl aim	Amou nt covere d by securit	Amo unt cove red by	Whether related party?	% of voting share in CoC	contin- gent claim	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	if any
	Jay Manek Steels	18/06/20	1710179	1710179	Unsecured	0	0	No	83.99%	0	0	0	0	
	Mayank Shah & Associates	17/06/20	88952	88952	Unsecured	0	0	No	4.37%	0	0	0	0	
3	K V Shah	17/06/20	43663	43663	Unsecured	0	0	No	2.14%	0	0	0	0	
4	Vipul Shah & Co	17/06/20	193514	193514	Unsecured	0	0	No	9.50%	0	0	0	0	

List of operational creditors (Other than Workmen and Employees and Government Dues)

Annexure – 9-Not Applicable Name of the corporate debtor:; List of creditors as on:

List of other creditors (Other than financial creditors and operational creditors)

		_										(/ IIIOu	
SI.	Name	Deta	ails of			Details of cl	lai		Amount	Amount	Amount	Amount	Remarks,
No	of cre	claim 1	received		m admitted					of any	of claim	of claim	if any
	-ditor	Date of	Amount	Amount	Nature	Amount co	Amount co	Whether	-gent	mutual	not	under	
		receipt	claimed	of claim	claim of vered by vered by related					dues,	admitted	verifica-	
		-		admitted	<i>i i</i>					that may		tion	
						interest	0	1 0		be			
					interest					set-off			